

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 228 OF 2015 &
IA NO. 374 OF 2015

Dated: 25th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sardar Sarovar Narmada Nigam Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Surjendu Sankar Das
Ms. Avlokita Rajvi
Ms. Aishwarya Narayanan

Counsel for the Respondent(s) : Mr. Manu Sheshadri
Mr. Samarth Choudhary for R-1

Mr. Pranav Sarthi for R-5

Ms. Parichita Choudhury
For Ms. Swapna Seshadri for R-6

ORDER

As the matter was not reached, post this matter for hearing on **23.07.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
pr/vt

(Justice N. K. Patil)
Judicial Member